

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:552
ANSWERED ON:06.05.2013
COST RECOVERY THROUGH TOLL TAX
Rama Devi Smt. ;Singh Rajkumari Ratna

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the construction cost of bridges built on Build-Operate-Transfer mode has been fully recovered through toll tax;
- (b) if so, the details of such bridges, State and location-wise;
- (c) whether the Government has made such bridges toll free subsequent to the construction cost having been recovered by the operator;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps being taken by the Government to make these bridges toll free?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (Dr. C.P. JOSHI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 552 FOR ANSWER ON 6TH MAY, 2013 ASKED BY SHRIMATI RAMA DEVI & SHRIMATI RAJKUMARI RATNA SINGH REGARDING COST RECOVERY THROUGH TOLL TAX.

(a)&(b) Under Build-Operate-Transfer mode, user fee is being levied and collected as per applicable fee Rules and provisions of the concession agreement, till the end of the concession period. After the concession agreement is over, the fee shall be collected by the Central Government/executing authority, at a reduced rate of 40% of the fee on the date of transfer of such bridge.

(c)&(d) After the concession period is over, user fee shall be collected at the reduce rate of 40% of the fee.

(e) There is no such provision in the Fee Rules.